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**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

C.P. NO.175 of 2004

IN

O.A. NO.1802 of 2003

New Delhi, this the 28<sup>th</sup> day of October 2004

**Hon'ble Shri V.K. Majotra, Vice Chairman (A)  
Hon'ble Shri Shanker Raju, Member (J)**

Harish Chander Kochhar,  
23, Rajouri Garden,  
New Delhi-110027.

(None present)

.....applicant.

Versus

Union of India,  
Through :  
Shri Nripendra Misra  
Secretary,  
Department of Telecommunications,  
Sanchar Bhavan,  
New Delhi.

(By Advocate : Shri R.V. Sinha)

.....Respondents.

**ORDER (ORAL)**

**HON'BLE SHRI SHANKER RAJU, MEMBER (J) :**

In view of the stay of our order by the High Court of Delhi vide orders passed in WP(C) No.8841/2004, CP is disposed of with liberty to the parties to revive it at an appropriate stage. Notice is discharged.

*S. Raju*  
(Shanker Raju)

Member (J)

*V.K. Majotra*  
28/10/04  
(V.K. Majotra)  
Vice Chairman (A)

/ravi/